

Bail Application No.

FIR No. 146/2013

PS Anand Parbat

U/s 324/302/34/307/323 IPC

State Vs Yogish @ Matru Etc.

04.07.2020

Present: Ld. Addl. PP for State.

Sh. Puneet Garg, Ld. Counsel of accused/applicant.

Report received from IO/ SHO PS- Anand Parbat.

Report be called from Jail Supdt.

Put up for 06.07.2020.



(Vishal Singh)

ASJ - 03, THC(West), Delhi

04.07.2020

Bail Application No.
FIR No. 231/2014
PS Patel Nagar
U/s 302/323/34 IPC
State Vs Bharat @ Billo

04.07.2020

Present: Ld. Addl. PP for State.
Sh. Udit Gupta, Ld. Counsel of accused/applicant.
Report be called from IO/ SHO PS- Patel Nagar.
Report be called from Jail Supdt.
Put up for 06.07.2020.



(Vishal Singh)
ASJ - 03, THC(West), Delhi
04.07.2020

Bail Application No.
FIR No. 231/2014
PS Patel Nagar
U/s 302/323/34 IPC
State Vs Chiranjeev @ Sagar

04.07.2020

Present: Ld. Addl. PP for State.
Sh. Udit Gupta, Ld. Counsel of accused/applicant.
Report received from IO/ SHO PS- Patel Nagar.
Report be called from Jail Supdt.
Put up for 06.07.2020.


(Vishal Singh)
ASJ - 03, THC(West), Delhi
04.07.2020

Bail Application No.
FIR No. 49/2011
PS Tilak Nagar
U/s 302/323/34 IPC
State Vs Kanta Prasad & Ors

04.07.2020

Present: Ld. Addl. PP for State.
Sh. Dharendra Singh, Ld. Counsel of accused/applicant.
Report received from IO/ SHO PS- Tilak Nagar .
Report be called from Jail Supdt.
Put up for 06.07.2020.


(Vishal Singh)
ASJ - 03, THC(West), Delhi
04.07.2020